

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.228/MP/2021

- Subject : Petition under Section 79(1)(b), Section 79(1)(f) and Section 79(1)(k) of the Electricity Act, 2003 read with Article 12 of the Power Purchase Agreement(s) dated 28.12.2018 seeking issuance of appropriate order(s) / direction(s) / declaration from this Commission that the imposition of safeguard duty on the import of solar cells, whether or not assembled in modules or panels, vide Notification No. 2/2020- Customs (SG) dated 29.7.2020 issued by the Department of Revenue, Ministry of Finance (Government of India) is an event of Change in Law and for seeking approval of the quantum and mechanism of compensation (along with interest) as submitted along with the present Petition in line with the methodology provided by this Commission vide its order dated 20.8.2021 in Petition No. 536/MP/2020.
- Date of Hearing : 22.12.2022
- Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : Mahindra Renewables Private Limited (MRPL)
- Respondents : Solar Energy Corporation of India Limited (SECI) and Anr.
- Parties Present : Shri Nishant Talwar, Advocate, MRPL
Shri Nitish Gupta, Advocate, MRPL
Shri Aneesh Bajaj, Advocate, SECI
Ms. Surbhi Kapoor Advocate, SECI
Shri Ravi Sharma, Advocate, CSPDCL

Record of Proceedings

At the outset, learned counsel appearing on behalf of the Respondent No.2, Chhattisgarh State Power Distribution Co. Ltd. (CSPDCL) sought additional time to file reply to the Petition. The said request was not opposed to by the learned counsel for the Petitioner.

2. Considering the request made by the learned counsel for the Respondent No.2, the Commission once again permitted the Respondents to file their reply, if any, within three weeks with copy to the Petitioner, who may file its rejoinder thereon, if any, within three weeks thereafter.



3. The Petition shall be listed for hearing on 21.3.2023.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**